

DIRECTORATE GENERAL OF FOREIGN TRADE  
DES-VI (FOOD & MISC)

Minutes of the meeting No. 17/13 of NC-VI held on 13.09.2012

Meeting No.17/13 for the licensing year 2012-13 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 13.09.2012 under the Chairmanship of Sh. S.K.Samal. , Jt. DGFT. Following officers were present in the meeting.

| S.N | Name of the Officer | Designation | Department |
|-----|---------------------|-------------|------------|
| 1   | Sh. A.K.Ojha        | A.D         | MSME       |
| 2   | Sh.J.P.Maurya       | AIA         | MFPI       |
| 3   | Sh. S.K.Jain        | DO          | DIPP       |
| 3   | Smt. S. Latha       | Dy.DGFT     | DGFT       |
| 4   | Sh.S.K.Panigrahi    | E.O         | DGFT       |

The minutes of the earlier meeting No. 15/13 & 16 /13 held on 30.08.2012 and 06.09.2012 respectively sent by e- mail to all members of the committee, were ratified by the members. Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 24 months as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

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| 1 | 297<br>Case No.:7/5/85-ALC3/2012                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name:VIJAYJYOT SEATS PVT.<br>LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|   | HQ File :01/85/050/00036/AM13/                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :34/24/040/00269/AM12/         | Lic.No/Date:3410033795<br>10.04.2012       | Deferred |
|   | <p>The case was discussed in the meeting and committee noted that both C&amp;PC and DHI have stated that the case does not relates to them. The committee deliberated the matter and was of the unanimous view that the case falls in domain of MSME. Who may be requested to expedite their comments.</p> <p>The committee decided to defer the case for four weeks and the case to be place before committee on 11.10.2012</p> |                                         |                                            |          |

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| 2 | 298<br>Case No.:8/5/85-ALC3/2012                                                                                                                                                              | Party Name:VIJAYJYOT SEATS PVT. LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|   | HQ File :01/85/050/00037/AM13/                                                                                                                                                                | RLA File :34/24/040/00275/AM12/      | Lic.No/Date:3410033797<br>10.04.2012       | Deferred |
|   | The case was discussed in the meeting and decided to request C&PC to expedite their comments . Committee decided to defer for four weeks and to be placed before the committee on 11.10.2012. |                                      |                                            |          |

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| 3 | 299                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Party Name:CHHAJED FOODS PRIVATE LIMITED, | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|   | HQ File :01/85/050/0069/AM11/                                                                                                                                                                                                                                                                                                                                                                                                                                                             | RLA File :08/24/040/00146/AM11/           | Lic.No/Date:0810091487<br>20.08.2010       | Deferred |
|   | The case was discussed in the meeting and it was noted that there are two export items --one with cereal base and another with Potato base . The norms recommended by MSME vide their U.O No17/4/4/2012-Food dated 29.8.2012 are combined for the two product. Committee decided that MSME may be requested to bifurcate import items and Qty. thereof export product wise.<br>Committee decided to defer the case for four weeks and case to be place before the committee on 11.10.2012 |                                           |                                            |          |

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| 4 | 300<br>Case No.:4/29/85-ALC3/2011                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Party Name:CHHAJED FOODS PRIVATE LIMITED, | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|   | HQ File :01/85/050/00161/AM12/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | RLA File :08/24/040/00207/AM12/           | Lic.No/Date:0810106487<br>12.12.2011       | Deferred |
|   | The committee discussed the care in the meeting and decided to request MSME to clarify / re-examine the comments furnished by them vide their u.o No 17/4/4/2012-Food dated 28.8.2012 in the light of the fact that their recommendation in respect of import items in the present case are different from that in the case of Lic. No. 0810091487 dated 20.8.2010 though export items are same in both the cases except shapes.<br>The committee decided to defer the case for four weeks and to be placed before the committee on 11.10.2012. |                                           |                                            |          |

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| 5 | 301<br>Case No.:6/19/85-ALC3/2011 | Party Name:ARJUNA NATURAL EXTRACTS LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status: |
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| HQ File :01/85/050/00099/AM12/                                                                                                                                                                                                                                     | RLA File :10/24/040/00037/AM12/ | Lic.No/Date:1010044861<br>11.08.2011 | Deferred |
| The committee discussed the case in the meeting and decided to remind the firm to submit information on AYUSH letter dated 30.4.2012. The committee decided to defer the case for four weeks and to be placed before the committee after four weeks on 11.10.2012. |                                 |                                      |          |

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| 6 | 302<br>Case No.:7/19/85-ALC3/2011                                                                                                                                                                                                                                  | Party Name:ARJUNA NATURAL<br>EXTRACTS LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|   | HQ File :01/85/050/00100/AM12/                                                                                                                                                                                                                                     | RLA File :10/24/040/00036/AM12/            | Lic.No/Date:1010044859<br>11.08.2011       | Deferred |
|   | The committee discussed the case in the meeting and decided to remind the firm to submit information on AYUSH letter dated 30.4.2012. The committee decided to defer the case for four weeks and to be placed before the committee after four weeks on 11.10.2012. |                                            |                                            |          |

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| 7 | 303<br>Case No.:4/36/85-ALC3/2011                                                                                                                                                                                                                                                                                                                                                                            | Party Name:CHOICE TRADING<br>CORPORATION PRIVATE LIMITED | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|   | HQ File :01/85/050/00207/AM12/                                                                                                                                                                                                                                                                                                                                                                               | RLA File :10/24/040/00068/AM12/                          | Lic.No/Date:1010048043<br>03.02.2012       | Deferred |
|   | The committee discussed the case in the meeting and noted that Technical specification of import item is not figuring against export product. Further“otherwise prepared” in import item may also include processed pasta which is the export item. Firm may clarify these aspects. The committee decided to defer the case for four weeks and to be placed before committee after four weeks On 11.10.2012. |                                                          |                                            |          |

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| 8 | 304<br>Case No.:8/29/85-ALC3/2011                                                                                                              | Party Name:FIELDFRESH FOODS<br>PRIVATE LIMITED | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|   | HQ File :01/85/050/00165/AM12/                                                                                                                 | RLA File :05/23/040/00310/AM12/                | Lic.No/Date:0510307961<br>15.11.2011       | Deferred |
|   | The committee discussed the case in the meeting and decided to remind the firm to submit information on Ministry of Food processing Industries |                                                |                                            |          |

The committee discussed the case in the meeting and decided to remind the firm to submit information on Ministry of Food processing industries letter dated 01.5.2012, 01.6.2012 and DGFT's letter dated 08.6.2012.

The committee decided to defer the case for four weeks and to be placed before committee after four weeks On 11.10.2012.

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| 9 | 305<br>Case No.:3/30/85-ALC3/2011                                                                                                                                                                                                                                                                                                                                                                                    | Party Name:DREAM PLAST INDIA PVT. LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|   | HQ File :01/85/050/00176/AM12/                                                                                                                                                                                                                                                                                                                                                                                       | RLA File :31/83/040/00186/AM12/        | Lic.No/Date:3110052331<br>10.01.2012       | Deferred |
|   | The committee discussed the case in the meeting and it was noted that reminder sent to the firm seeking information vide letter dated 26.6.201 came back undelivered by post. Committee decided to send the reminder by Regd. Post and e- mail in the address mentioned in the application. The committee decided to defer the case for four weeks and to be placed before committee after four weeks On 11.10.2012. |                                        |                                            |          |

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| 10 | 306<br>Case No.:3/7/85-ALC3/2012                                                                                                                                                                                                                                                                                                               | Party Name:PUSHPAM FOODS AND BEVERAGES PRIVATE LIMITED | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|    | HQ File :01/85/050/00046/AM13/                                                                                                                                                                                                                                                                                                                 | RLA File :31/83/040/00019/AM13/                        | Lic.No/Date:3110054409<br>23.05.2012       | Deferred |
|    | The committee discussed the case in the meeting and it was noted that MFPI vide their letter No 26/DGFT/ 2012 dated 06.9.2012 has called for certain information from the applicant and the reply is awaited. The committee decided to defer the case for four weeks and the case to be placed before committee after four weeks On 11.10.2012 |                                                        |                                            |          |

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| 11 | 307<br>Case No.:10/2/85-ALC3/2012                                                                                                                                                                                                                                                                                                                   | Party Name:EXOTIC NATURALS      | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|    | HQ File :01/85/050/00010/AM13/                                                                                                                                                                                                                                                                                                                      | RLA File :03/94/040/01098/AM12/ | Lic.No/Date:0310685277<br>07.03.2012       | Deferred |
|    | The committee discussed the case in the meeting and decided to give a reminder to the firm for furnishing information/ reply to this office letter dated 07.6.2012 issued as per the Deptt of Ayush letter dated 23.5.2012. The committee decided to defer the case for four weeks and to be placed before committee after four weeks On 11.10.2012 |                                 |                                            |          |

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| 12                                                          | 308                                                                                                                                                                                                                                                                                                                                         | Party Name:GILLETE DIVERSIFIED OPERATIONS PVT. LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012                                | Status:                                                                                                          |
|                                                             | HQ File :01/85/050/125/AM12                                                                                                                                                                                                                                                                                                                 | RLA File :04/24/040/00191/AM12/                     | Lic.No/Date:0410129825<br>31.10.2011                                      | Approved                                                                                                         |
|                                                             | Committee noted the firm's representation on rejection. The firm in their representation has stated that they are importing semi finished tooth brushes on net to net basis and carrying out operations such as packing , labeling, testing etc. The committee discussed the case in the meeting and decided to approve the case as under:- |                                                     |                                                                           |                                                                                                                  |
|                                                             | Export Item                                                                                                                                                                                                                                                                                                                                 | Qty                                                 | Import Item                                                               | Qty.                                                                                                             |
|                                                             | Tooth Brush<br>(Finished and<br>blister packed)                                                                                                                                                                                                                                                                                             | 50,00,000.00Nos.                                    | 1. Semi finished Tooth Brush<br><br>2.PVC Film Rigid<br><br>3.Paper Board | 50,00,000.00<br>Nos(Net to Net<br>basis)<br>For item No 2&3,<br>as per policy<br>relating to packing<br>material |
| RA may take consequential action as per policy / procedure. |                                                                                                                                                                                                                                                                                                                                             |                                                     |                                                                           |                                                                                                                  |

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| 13 | 309                            | Party Name:DUKES CONSUMER CARE  | Meet No/Date:17/85-ALC3/2012         | Status:  |
|    | Case No.:2/37/85-ALC3/2011     | LIMITED                         | 13.09.2012                           |          |
|    | HQ File :01/85/050/00219/AM12/ | RLA File :09/24/040/00442/AM12/ | Lic.No/Date:0910050601<br>03.01.2012 | Deferred |

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| The committee discussed the case in the meeting and decided to call for the following information from the applicant firm as required by MFPI:-                                                                                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                            |                                         |                                            |
| 1.Technical characteristics of each input and its functions . Item like PGPR is not clear and its function is also not known<br>2. Detailed manufacturing process with material balance at each stage.<br>3. Detail of different raw material consume and corresponding production of the finished products in terms of quantity and value for the last three years duly certified by Chartered Accountant. |                                                                                                                                                                                                                                                                                                                                            |                                         |                                            |
| 14                                                                                                                                                                                                                                                                                                                                                                                                          | 310<br>Case No.:7/17/85-ALC3/2011                                                                                                                                                                                                                                                                                                          | Party Name:ENGLISH INDIAN CLAYS LIMITED | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 |
|                                                                                                                                                                                                                                                                                                                                                                                                             | HQ File :01/85/050/00088/AM12/                                                                                                                                                                                                                                                                                                             | RLA File :53/24/040/00006/AM12/         | Lic.No/Date:5310013114<br>19.07.2011       |
|                                                                                                                                                                                                                                                                                                                                                                                                             | The committee discussed the case in the meeting and decided to send a reminder to the applicant firm to furnish the information / reply by 15.10.2012 failing which the case will be treated as closed.<br>The committee decided to defer the case for six weeks and the case to be placed before committee after four weeks on 25.10.2012 |                                         |                                            |

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| 15                                                                                | 311<br>Case No.:21/2/85-ALC3/2012                                                                                                                                                                                       | Party Name:FEATHERLITE PRODUCTS PVT. LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:                                 |
|                                                                                   | HQ File :01/85/050/00021/AM13/                                                                                                                                                                                          | RLA File :07/24/040/00398/AM12/           | Lic.No/Date:0710086530<br>23.02.2012       | Approved                                |
|                                                                                   | The committee discussed the case in the meeting and noted the comments furnished by the DIPP (TSW) vide their letter No Nil dated 13.9.2012 and decided to approve the case as per the DIPP written comments as under:- |                                           |                                            |                                         |
| Export Item                                                                       |                                                                                                                                                                                                                         | Qty                                       | Import Item                                | Qty                                     |
| Tilting Revolving Chairs<br>(Contact value MB Chair<br>Ind Sync with B type Arms) | 120.00<br>Nos                                                                                                                                                                                                           | 1.                                        | Castors 50X38 CT600/38/F1122               | 600.00Nos.                              |
|                                                                                   |                                                                                                                                                                                                                         | 2                                         | Sun Base                                   | 120.00Nos                               |
|                                                                                   |                                                                                                                                                                                                                         | 3                                         | Adjustable Arms                            | 240.00Nos                               |
|                                                                                   |                                                                                                                                                                                                                         | 4                                         | Gaslift Mechanism                          | 120.00Nos                               |
|                                                                                   |                                                                                                                                                                                                                         | 5                                         | Polyester Fabric/Mesh                      | 1.02Sq.mtrs/Sq.mtr<br>content in export |

|                                                                                                                                                                        |  |  |  |          |
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|                                                                                                                                                                        |  |  |  | product. |
| * Quantity of import items from Sl. No. 1 to 4 is allowed on net to net basis with accountability clause.<br>RA may take consequential action as per policy/procedure. |  |  |  |          |

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| 16                                                                                                                                                                     | 312<br>Case No.:23/2/85-ALC3/2012                                                                                                                                                                                       | Party Name:FEATHERLITE<br>PRODUCTS PVT. LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:                                              |
|                                                                                                                                                                        | HQ File :01/85/050/00023/AM13/                                                                                                                                                                                          | RLA File :07/24/040/00434/AM12/              | Lic.No/Date:0710086873<br>08.03.2012       | Approved                                             |
|                                                                                                                                                                        | The committee discussed the case in the meeting and noted the comments furnished by the DIPP (TSW) vide their letter No Nil dated 13.9.2012 and decided to approve the case as per the DIPP written comments as under:- |                                              |                                            |                                                      |
|                                                                                                                                                                        | Export Item                                                                                                                                                                                                             | Qty                                          | Import Item                                | Qty                                                  |
| Tilting Revolving<br>Chairs (Contact value<br>MB & HB Ind Sync<br>Chair with fixed Arms<br>Crome Base).                                                                | 112.00<br>Nos                                                                                                                                                                                                           | 1.                                           | Castors 50X38 CT600/38/F1122               | 560.00Nos                                            |
|                                                                                                                                                                        |                                                                                                                                                                                                                         | 2                                            | Sun Base                                   | 112.00Nos                                            |
|                                                                                                                                                                        |                                                                                                                                                                                                                         | 3                                            | Tilting Mechanism                          | 112.00Nos.                                           |
|                                                                                                                                                                        |                                                                                                                                                                                                                         | 4                                            | Gaslift Mechanism                          | 112.00Nos.                                           |
|                                                                                                                                                                        |                                                                                                                                                                                                                         | 5                                            | Chair Back                                 | 112.00Nos.                                           |
|                                                                                                                                                                        |                                                                                                                                                                                                                         | 6                                            | Polyester Fabric/Mesh                      | 1.02 Sq.mtrs/Sq.mtr<br>content in export<br>product. |
| * Quantity of import items from Sl. No. 1 to 5 is allowed on net to net basis with accountability clause.<br>RA may take consequential action as per policy/procedure. |                                                                                                                                                                                                                         |                                              |                                            |                                                      |

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| 17                                                                            | 313<br>Case No.:8/27/85-ALC3/2011                                                                                                                                                                                       | Party Name:FEATHERLITE<br>PRODUCTS PVT. LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:    |
|                                                                               | HQ File :01/85/050/00152/AM12/                                                                                                                                                                                          | RLA File :07/24/040/00234/AM12/              | Lic.No/Date:0710084043<br>17.11.2011       | Approved   |
|                                                                               | The committee discussed the case in the meeting and noted the comments furnished by the DIPP (TSW) vide their letter No Nil dated 13.9.2012 and decided to approve the case as per the DIPP written comments as under:- |                                              |                                            |            |
|                                                                               | Export Item                                                                                                                                                                                                             | Qty                                          | Import Item                                | Qty        |
| Tilting Revolving<br>Chairs (Bristol MB<br>Chair Marc I with B<br>type Arms). | 194.00<br>Nos                                                                                                                                                                                                           | 1.                                           | Castors 50X38 CT600/38/F1122               | 970.00Nos. |
|                                                                               |                                                                                                                                                                                                                         | 2                                            | Sun Base                                   | 194.00Nos  |
|                                                                               |                                                                                                                                                                                                                         | 3                                            | Adjustable Arms                            | 388.00Nos  |
|                                                                               |                                                                                                                                                                                                                         | 4                                            | Tilting Mechanism                          | 194.00Nos. |

|  |  |   |                       |                                                      |
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|  |  | 5 | Gaslift Mechanism     | 194.00Nos                                            |
|  |  | 6 | Chair Back            | 194.00Nos                                            |
|  |  | 7 | Polyester Fabric/Mesh | 1.02 Sq.mtrs/Sq.mtr<br>content in export<br>product. |

\* Quantity of import items from Sl. No. 1 to 6 is allowed on net to net basis with accountability clause.  
RA may take consequential action as per policy/procedure.

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| 18 | 314<br>Case No.:5/33/85-ALC3/2011                                                                                                                                                                               | Party Name:FEATHERLITE<br>PRODUCTS PVT. LTD. | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:     |
|    | HQ File :01/85/050/00195/AM12/                                                                                                                                                                                  | RLA File :07/24/040/00372/AM12/              | Lic.No/Date:0710085582<br>17.01.2012       | Approved    |
|    | The committee discussed the case in the meeting and noted the comments furnished by the DIPP (TSW) vide their letter No Nil dated 13.9.2012 and decided to approve the case as per the DIPP comments as under:- |                                              |                                            |             |
|    | Export Item                                                                                                                                                                                                     | Qty                                          | Import Item                                | Qty         |
|    | Tilting Revolving<br>Chairs (Engage MB<br>MA2 Chair<br>Racheterian Back 4<br>way Adj. Arms,<br>ASTRO MB Chair with<br>Imp pc B type Arms).                                                                      | 1.                                           | Castors 50X38 CT600/38/F1122               | 2370.00Nos. |
|    |                                                                                                                                                                                                                 | 2                                            | Sun Base                                   | 474.00Nos   |
|    |                                                                                                                                                                                                                 | 3                                            | Adjustable Arms                            | 948.00Nos   |
|    |                                                                                                                                                                                                                 | 4                                            | Tilting Mechanism                          | 474.00Nos.  |
|    |                                                                                                                                                                                                                 | 5                                            | Gaslift Mechanism                          | 474.00Nos   |
|    |                                                                                                                                                                                                                 | 6                                            | Chair Back                                 | 474.00Nos   |



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|                                                                                                                                                                        |  | 7 | Polyester Fabric/Mesh | 1.02Sq.mtrs/Sq.mtr<br>content in export<br>product. |
| * Quantity of import items from Sl. No. 1 to 6 is allowed on net to net basis with accountability clause.<br>RA may take consequential action as per policy/procedure. |  |   |                       |                                                     |

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| 19 | 315<br>Case No.:12/36/85-ALC3/2011                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Party Name:M & B ENGINEERING<br>LIMITED | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status   |
|    | HQ File :01/85/050/00215/AM12/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | RLA File :08/24/040/00231/AM12/         | Lic.No/Date:0810107889<br>18.01.2012       | Deferred |
|    | <p>The committee discussed the case in the meeting and noted the DIPP deficiency letter No. Nil dated 13.9.2012 . Committee decided to call for the following information from the applicant firm as under:-</p> <ol style="list-style-type: none"> <li>1. Net weight of each of the imported and indigenous inputs, for the purpose of material balancing.</li> <li>2. Thickness of import item at Sl. No. 1</li> </ol> <p>Detailed calculations as to how the quantity of items proposed for import has been arrived at including the net weight of component to be manufactured out of the imported raw materials</p> |                                         |                                            |          |

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| 20 | 316<br>Case No.:11/24/85-ALC3/2011                                                                                                                                                                                                         | Party Name:GLOBAL GOURMET PVT<br>LTD | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|    | HQ File :01/85/050/00133/AM12/                                                                                                                                                                                                             | RLA File :34/24/040/00131/AM12/      | Lic.No/Date:3410031784<br>30.09.2011       | Deferred |
|    | <p>The committee discussed the case in the meeting and decided to remind MFPI to examine the case and expedite their comments. The committee decided to defer the case for two weeks and to be place before the committee on 27.9.2012</p> |                                      |                                            |          |

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| 21 | 317<br>Case No.:18/28/85-ALC3/2010                                                                                                                  | Party Name:DR. WILLMAR SCHWABE<br>INDIA PVT LTD | Meet No/Date:17/85-ALC3/2012<br>13.09.2012 | Status:  |
|    | HQ File :01/85/050/00119/AM11/                                                                                                                      | RLA File :05/23/040/00108/AM11/                 | Lic.No/Date:0510268652<br>21.07.2010       | Deferred |
|    | <p>The committee discussed the case in the meeting and noted that it is quite a old case . Committee decided to remind MSME to examine the case</p> |                                                 |                                            |          |

||and expedite their comments The committee decided to defer the case for two weeks and to be place before the committee on 27.9.2012.||

-X-X-X-